

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

(IB)-1781(ND)2018

CORAM:

**PRESENT: MR. L.N. GUPTA
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 23.09.2019.**

**NAME OF THE COMPANY: M/s. Indu Kumar & Ors. V/s. M/s. Saha Infratech Pvt.
Ltd.**

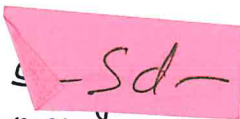
SECTION OF THE COMPANIES ACT: U/s 7 of IBC Code,2016

<u>S.NO.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
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Present: Mr. Sachin Jain, Ms. Isha Agarwal, Advocates for the
Petitioner

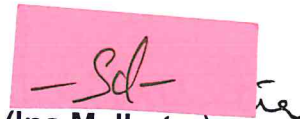
ORDER

Request for an adjournment is being made. At request of both the counsel
adjourned to 9th October, 2019.



(L.N. Gupta)

Member (T)



(Ina Malhotra)

Member (J)